

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/418/2024 In IA(IBC)/966/2023**

**PETITION NUMBER : CP/IBC/698/2017**

**NAME OF THE PETITIONER : S Rajagopal**

**NAME OF THE RESPONDENT(S) : St.Gregorios Medical Mission Hospital  
& 4 Ors**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of  
NCLT rules, 2016**

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**ORDER**

Ld. Counsel Mr.Avinash Krishnan Ravi for Atomic Energy Regulatory Board. Ld. Counsel Ms. Abinaya for the Applicant. Ld. Counsel from the office of Kaushik Sharma for R2. Ld. Counsel Ms. Swetha Elizabeth Sabor for R1. Ld. Counsel Ms. Rupika Srinivasan is present. Ld. Counsel Dhivya Kumar(King Stubb & Kasiva) for R5.

In this case AERB has granted permission to decommission the equipment on 12.03.2024.

Counsel for AERB is directed to submit compliance memo as soon as the decommissioning is completed and copy be served on other parties.

List the application for hearing on **06.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk